

poration in 1988-89 on account Of lapsed policies of the face value of Rs. 10,000j-and less; and

(b) whether there is any proposal to compensate the under privileged sections to the extent of their forfeited premia if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b) According to policy conditions, a policy acquires paid-up value after at-least three years' premia are paid. In such casese life, insurance protection continues for a reduced sum assured along with vested bonuses.

The premia paid during the first three years of the policy are hardly sufficient to meet the first year expenses incurred by the Corporation to bring the policy into its books. Thus in case of the policies whereunder the sum assured is Rs. 10,000|- or less, the Life Insurance Corporation of India is not in a position to recover the cost of procurement if such a policy lapses before payment of atleast 3 years' premia i.e without acquiring paid-up value. Nothing therefore accrues to the Life Insurance Corporation of India on account of lapsation of small sum assured policies.

Total amount of remittances made by NRIs

28. DR. YELAMANCHILI SIVAJI:

SHRI BHUVNESH CHATURVEDI:

Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of remittances made by NRIs during each year from 1985 to 1990; and

(b) what reliefs are admissible to the NRIs for making remittances?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER TN THE MINIS-

TRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Trade with Pakistan

29. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) what was the volume of trade between India and Pakistan during 1989-90;

(b) what were the major items exported to Pakistan land those imported from that country during the nbove period?

THE DEPUTY MINISTER TN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDASI PATEL): (a) The volume of trade between India and Pakistan during 1989-90 is provisionally placed at Rs. 105.18 crores.

(b) The major items exported to Pakistan during the period were Tea Tobacco manufactured, spices, Oil Meals, Iron Ore & Other Ores, Sports Goods, Basic Chemicals, Phtarmaceuftiicals, Engineering Goods etc. The main imports from Pakistan consisted of Fruits & Nuts (excluding Cashew nuts), Raw Wool, Oil Seeds, Crude Minerals, Metaliferrous Ores, Metaj Scrap, Coal, coke Briquittes, Textile Yarn, Fabrics, Made-up articles etc.

Offer of concession in custom duty to NRIs

30. DR. YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state;

(a) whether there is any proposal to offer concessions in customs duty to NRIs on the basis of the remittances made by them; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINIS-